

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF PR CASTALLOYS
PRIVATE LIMITED**

Sr. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	PR Castalloys Private Limited
2.	Date of incorporation of corporate debtor	09 th October, 2012
3.	Authority under which corporate debtor is incorporated /Registered	ROC-Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN: U29254MH2012PTC236621
5.	Address of the registered office and principal office (if any) of corporate debtor	Row House No. – 45, Sahyadri Hills, Garkheda, Aurangabad, Maharashtra, India – 431001
6.	Date of closure of Insolvency Resolution Process	19 th October, 2023
7.	Liquidation commencement date of corporate debtor	Hon'ble NCLT passed the Liquidation order on 20 th October, 2023 (Copy of the Order received from Hon'ble NCLT on 01 st November, 2023)
8.	Name and registration number of the insolvency professional acting as liquidator	Sanjay Ramdas Mahajan IBBI Registration No. IBBI/IPA- 001/IP-P-02122/2021-2022/13523
9.	Address and e-mail of the liquidator, as registered with the Board	Registered address: 3/3, Mohanlal Mansion, Bhandarkar Road, Matunga Central, Mumbai – 400019 Email: sanjaymahajan@hotmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Registered Address: Orion Resolution and Turnaround Private Limited, 811, 8th Floor, Meadows, Sahar Plaza Complex, Off. J B Nagar/Chakala Metro Station, Andheri – Kurla Road, Andheri East, Mumbai - 400093. Email: liquidation.prcastalloys@gmail.com
11.	Last date for submission of claims	01 st December 2023

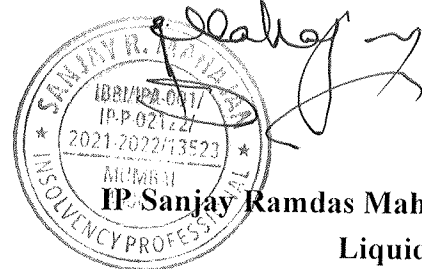
Notice is hereby given that the National Company Law Tribunal MUMBAI BENCH has ordered the commencement of liquidation of the **PR CASTALLOYS PRIVATE LIMITED** on **20th October 2023**. The order copy of the same has been received from Hon'ble NCLT on **01st November 2023**.

The stakeholders of **PR CASTALLOYS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 01st December, 2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.



IP Sanjay Ramdas Mahajan
Liquidator

PR Castalloys Private Limited
Reg No: IBBI/PA-001/IP-P02122/2021-22/13523
Address: 3/3, Mohanlal Mansion, Bhandarkar
Road, Matunga Central, Mumbai – 400019
AFA Valid Upto 13th March 2024

Date: 06th November, 2023

Place: Mumbai